

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) . Mr Speaker, Sir, you have expressed your sentiments that Members should be present in question hour when their questions come up, that they should be here when questions standing in their name come up here. There is no indication when these various discussions will be held next week. If the hon. Minister and the Lok Sabha Secretariat could give us definite dates in advance that would be helpful. You may find one item suddenly comes up next day. The Members have so much work to do, they go to constituencies, etc. You are a Member much longer here than I. You go on three days trip to Amritsar. You suddenly find your name in the question hour as the first person.

**MR. SPEAKER** Dates are there. Printed lists are given quite in advance.

**SHRI JYOTIRMOY BOSU** . Sometimes, not always.

**श्री अटल बिहारी वाजपेयी** (ग्वालियर) . आदिवासी लड़कियों के बारे में चर्चा कब होगी, तारीख का भी पता नहीं है और समय का भी पता नहीं है।

**SHRI RAJ BAHADUR** About Adivasi girls? The subject will come up on Wednesday that is, 24th May at 2.30 P.M.

**SHRI BHOGENDRA JHA** (Jamagar) : what about land ceiling discussion?

**SHRI RAJ BAHADUR** That will come later.

**MR. SPEAKER** We shall circulate it tonight.

**श्री जगन्नाथराव जोशी** (शाजापुर) . डा० शाह और नागरवाला के बारे में तारीखें 25 और 30 मई हैं ,

**अध्यक्ष महोदय** : तारीखें बतला दी गई हैं।

**श्री रामाचतार शास्त्री** (पटना) . मैं ने कई दफे बहस की माग की, लेकिन आप ने ध्यान आकर्षण प्रस्ताव भी स्वीकार नहीं किया। हमारे देश में कई सूबों में पीने के पानी का अभाव है। आप अखबारों में भी पढ़ लीजिए। आज निकला है राजस्थान आदि के बारे में। मैं चाहता हूँ कि अगर ज्यादा समय न हो तो काल अटेशन मोशन ही स्वीकार कर लीजिए। खास तौर से बिहार में पानी की बहुत कमी है।

**अध्यक्ष महोदय** अब समय बहुत कम रह गया है।

**MR. SPEAKER** The question is

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 18th May, 1972."

*The motion was adopted.*

13 07 hrs

## RE NATIONAL FITNESS CORPS

**SHRI S. M. BANERJEE** (Kanpur) Mr Speaker, Sir, you had promised to allow me to make some submission in regard to the National Fitness Corps.

**MR. SPEAKER** . I have already admitted a calling-attention notice on it.

**SHRI S. M. BANERJEE** Kindly give me just one minute. I shall tell you the importance of it.

About 7000 instructors of the National Fitness Corps are being transferred to various States, and a decision has been taken.

MR SPEAKER The hon Minister will say what he wants to say after the calling-attention-notice is taken up here

SHRI S M BANERJEE : I only want to mention to you one thing and you will appreciate this because you are an eminent lawyer also

MR. SPEAKER I was, not now when I am amongst the hon Members who have taken away all my eminence

SHRI S M BANERJEE They are being transferred to various States But there are two cases pending before the High Courts, one in Mysore and the other at Calcutta So, how can a decision be taken? My name has been maligned by one of the senior officers and he has said that I had agreed to this transfer The transfer never awaited my approval The whole question has been referred to the Prime Minister and to the Cabinet Secretary I would only request that on this question of the future of the 7000 instructors of the National Fitness Corps, nothing should be done unless the two High Court cases are decided

I may not be present here on the 22nd instant when the calling attention notice comes up. I would, therefore, submit to you that this particular fact should be borne in mind That was what I wanted to emphasise

MR. SPEAKER I shall not ask the hon Minister to reply now because he will reply to the calling-attention-notice when it comes up.

13 10 hrs.

NEWSPAPERS (PRICE CONTROL)  
BILL

(Rajya Sabha Amendments)

THE MINISTER OF STATE IN  
THE MINISTRY OF INFORMATION  
AND BROADCASTING (SHRIMATI  
NANDINI BATPATHY) I beg to move

'That the following amendments made by the Rajya Sabha in the Bill to provide for the control, in the interests of the general public, of the prices of newspapers with a view to ensuring that newspapers continue to function, in the prevailing conditions, as effective mass communication media and for securing their availability at fair prices, be taken into consideration —

*"Enacting Formula*

(i) That at page 1, line 1, for the words "Twenty second year" the words "Twenty third year" be substituted

*Clause 1*

(ii) That at page 1, line 4, for the figures '1971' the figures '1972' be substituted"

MR. SPEAKER The question is

'That the following amendments made by the Rajya Sabha in the Bill to provide for the control, in the interests of the general public, of the prices of newspapers with a view to ensuring that newspapers continue to function, in the prevailing conditions, as effective mass communication media and for securing their availability at fair prices, be taken into consideration :—

*"Enacting Formula*

(i) That at page 1, line 1, for the words "Twenty-second year" the words "Twenty-third year" be substituted

*Clause 1*

(ii) That at page 1, line 4, for the figures '1971' the figures '1972' be substituted"

*The motion was adopted*

MR. SPEAKER The question is

*"Enacting Formula*

(i) That at page 1, line 1, for the words 'Twenty-second Year' the words 'Twenty-third Year' be substituted